of the Board of Editors, History of the Freedom MoNement in India and a nominated Member of this House from 1957 to 1968. For of respect to the memory of his services to the nation Dr. Tara Chand was ed. awarded<sup>1</sup> Padma Vibhushan in the year 1970. He was a highly respected Member of this House

Shri Krishnakant Vyas was born in 1910. Shri Vyas who started his career as a journalist, was correspondent of several Hindi, Gujarati, Marthi and English newspapers. He took active part in the freedom movement in the former princely States. He was a member of the Provisional Parliament 1950-52 and later on of this House from 1952-56. He will be remembered in this House as a person of fine qualities.

Diwan Chaman Lall, born in 1892, was educated at Rawalpindi, Paris and Oxford and was called to the Bar from the Middle Temple, London. A well known Trade Unionist, he was President of several service Trade Unions (Railways, Posts, Telegraphs, etc.). He suffered imprisonment thrice for participating in the freedom movement. He was a member of the Central Legislature from 1923 to 1931, Punjab Legislative Assembly from 1936 to 1945 and was elected leader of the Congress Party in the Punjab Legislative Assembly in 1945. He again became a member of the Central Legislature in 1945 and then of the Constituent Assembly in 1946. He served the nation in. many capacities. He was a member of several delegations and was our Ambassador to Turkey. Though a Bar-at-Law, Diwan Chaman Lall started his career as a journalist. He founded the English Daily "The Nation", Lahore. He was member of our House from 1952 to 1968. An able parliamentarian and a forceful speaker, he took active part in the proceedings of the House. In his passing away, the country has lost an ardent patriot.

We deeply mourn the passing away of Sarvashri Lalji Pendse, Barkatullah Khan, Dr. Tara Chand, Krishnakant Vyas and Diwan Chaman Lall.

I would request the me. and observe a minute's siles.

Hon. Members then for one minutel

Mr. CHAIRMAN : Secretary vey to the members of the berea lies our sense of grief and sorrow.

#### ORAL ANSWERS TO QUESTIONS

पैट्रोल तथा पैट्रोलियम के उत्पादों के मुख्य में बृद्धि

- ‡ 1. श्री जगदम्बो प्रसाद यादव :†
  - श्री मुन्दर मणि पटेल :
  - श्री लोकनाथ मिश्राः
  - श्री के० सी० पंडा:
  - श्री चन्द्रमौलि वगरलामुडी
  - श्री देवानन्द ग्रमात :
  - श्री महेन्द्र कुमार मोहता :
  - भी श्याम लाल गुप्त :
  - श्री सुरज प्रसाद :

क्या पैहोलियम स्रीर रसायन मंबी यह बताने की कपा करेंगे कि :

- (क) क्या मरकार ने हाल ही में पैट्रोल तका पैट्रोलियम के उत्पादों के मुख्य बढ़ा दिए हैं:
  - (ख) बदि हां, तो इसके क्या कारण हैं ;
- (ग) पिछले 3 वर्षों के दौरान पैट्रोल नथा पैटोलियम के उत्पादों के मरूप कितनी बार बढ़ाये गये
- (घ) पैट्रोल विदेशों से किस भाव खरीदा जाता है भौर देश में किस भाव वेचा जाता है: और
- (ड) देश में पैट्रील की मासिक खपत कितनी है; इसकी मांग में किस दर से वृद्धि होती रही है और इस मांग को पूरा करने तथा साधारण उपभोक्ता के लिए पट्टोल तथा पेट्टोलियम के उत्पादों के मुख्यों में कमी करने के लिए सरकार द्वारा क्या कदम उठावे गये हैं वा उठाये जाने का विचार है ?

Will the A traister of PE TROLEUM
AND CHEMICALS be placed to state:

(a) whether Government lave increased the rice Corpetrol and recently leum products;

- (b) if so, the reasons therefor;
- (c) the num er of times the price of petrol and petroleum products has been raised during the last three years
- (d) the price at which petrol is purchased from abroad and sold in the country; and
- (e) the monthly consumption of petrol in the country, the rate at which its demand has been increasing and the steps taken or proposed to be taken by Government to meet the demand and bring down prices of petrol and petroleum products for ordinary consumers?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) Yes, Sir.

- (b) To compensate oil refineries operating on imported crude, including public sector refineries, for increases in prices of crude oil and on account of increases in Basic Excise Duties on Motor Spirit and Kerosene/Aviation Turbine Fuel.
- (c) Since 1-6-1970 the prices of various bulk refined petroleum products have been increased four times due to increases in crude oil prices.
- i[ ] English translation.

- (d) Petrol (i.e. Motor Spirit) is not imported. Only Naptha is imported. However, presently both the products i.e. Petrol and Naptha are in scarce supply and thus not available for imports to the requisite extent even at substantially enhanced prices.
- (e) Monthly average consumption of Light Distillates i.e. Petrol and Naptha combined and their growth rate have been:

Year	Monthly average consump- tion '000 M.T.	Per cent variation over pre- vious year
1971	228.50	+15.6
1972	247.66	+8.4
1973	259.00	+4.8
(Jan./Aug.)		

In view of the increasing foreign exchange expenditure on this account not of the consumption of some of products the dome be increasingly necessary, so that inputs, resentially need to be available to Diesel Oil etc., continue to sustaining economics, extent required for

A statement on the price and supply position of crude oil is also laid on the table of the House.

## STATEMENT

The recent developments in the world oil situation must have caused great concern to the Hon'ble Members and, therefore, I am taking the first opportunity to take this esteemed House into confidence. There are two aspects of this question which have exercised us, the rise in world prices, and the embargoes and cuts imposed -by Arab oil producing countries. I will deal with the latter, first.

The House is aware of the use of oil by the Arab world as a deliberate act to bring pressure on countries who have

supported Israel and have been unfriendly to the Arabs in their just struggle for asserting their legitimate rights and liberating their territory occupied by Israeli aggression. Hon'ble Members are equally aware of the firm and consistent support that India has given to the Arab cause for the last 25 years; in the recent armed conflict we again stood by the Arabs and our stand was widely acknowledged in the Arab world. The ties of mutual friendship and co-operation between India and the Arab countries thus beyond question and are based on principles which constitute some of the guidelines of our foreign policy.

On 28th October, an American journal called the "Petroleum Intelligence Weekly" put out an item which gave a list of countries which were exempted from oil cuts imposed by Saudi Arbia, This magazine is a vehicle of technical and topical information on oil matters and has wide circulation in world oil circles. The oil company ESSO, which importym crude oil for its Bombay refinery fro in-Saudi Arabia, about the same time hich, formed Government of the cuts wid and according to them, had been impose cuts on pleading force majeure, notified at roughly This news imports by about 25 per 55,000 tonnes per monatted to the world oewilderment in India s shore it seemed to categorise India as an unfriendly country.

My distingushed colleague Sardar Swaran Singh addressed a communication to the Foreign Affairs Minister of Saudi Arabia, and diplomatic enquiries were made with other Arab countries. The response from the Arab countries has been most re-assuring. Their leaders expressed surprise at any such discriminatory action against India. They have re-affirmed their friendship with India and their confidence in our policies. His Majesty the King of Saudi Arabia himself sent a message to his Embassy in Delhi which was communicated to the Ministry of External Affairs on Friday, 9th November ber of occasions. In the last three years,

oil supplies to India which be no cuts in as before. There have the will continue no other notifications of oil cuts in respect of imports from other countries. As far as the Government is concerned, we cherish above all, the friendship which the Arab is a friend which we world have reaffirmed is and will be formined with by our par cies and our deed

A have that there would be their total availability Caltex and intimated to us reduction in result of substantial cuts crude oil aton imposed by the Arab oil in producting to have clarified that even though the Calpingraph oil into India from ing, Call port in oil into India from they is they are importing large quantities Iran, h the other Gulf countries for their from liates and customers in this region and attenat the overall availability will be strictly prorated; they have also stated that no part of the crude oil availability would be diverted to USA at the cost of India and other countries. We have now received intimation from Caltex that there may be no cut as they may be able to supply replacement crude oil from other sources to make good their overall availability.

As for Burmah-Sh-11 they have stated that any reduction in their overall availability would be strictly pro-rated, their refineries in UK and Singapore would also be subject to the same percentage cut as their refinery in India and that they would do their best to avoid any cut. There has been no reduction in crude oil imports by Burmah-Shell so far. There has also been no reduction in crude oil imports from Iran for the Cochin Refinery under an existing contract with a French company from the National Iranian Oil Company for the Madras Refinery and in imports from Iraq.

As for the oil prices, the subject has been discussed in this House on a num-

the prices have more than trebled from \$1.28/bbl in 1970 to \$3.86/bbl at pre-Consequently, the foreign exchange requirements have steeply from Rs. 200 crores last year increased to just under Rs. 500 crores in the current year. Such large increases in foreign exchange outgo on account of oil alone arc obviously unacceptable. We have, therefore, to adopt measures to curb the consumption of oil products for personal use. The measures that we have taken would undoubtedly cause some hardship, but the country will have to put up with such hardships if we have to ensure the continuing availability of naphta, high speed diesel oil, light diesel oil, furnace oil etc., essentially needed economic inputs, by way of fuels and feedstocks for ensuring unimpeded economic growth. The decision that we took was not an easy one, but we had no other alternative. We could have rationed these products, but that would have created many more problems. Petrol, for instance, is not a basic necessity one does not normally ration things which are not basic necessities. Many of the States were opposed to it. Besides we envisage the need for curbs in the next 5 or 10 years and introduction rationing for such long periods would seem undesirable. I hope people owning personal vehicles will respond in the right spirit and reduce consumption drastically. Every liter of petrol saved will give us naptha which our fertiliser factories will convert into urea. There is a world-wide shortage of naptha and unless we curb the consumption of petrol, we will not be able to operate our fertiliser plants to capacity. How-evei, if reduction in the consumption of petrol does not come about, we may reluctantly have to enforce rationing. Many other countries We are also have already done so. trying to block th\* loopholes in the use of cars for official purposes and by business houses

As for kerosene, we consulted the State Governments and were told that most of the States could not introduce rationing in smaller towns and in rural 33 RSS/73—2

areas without equating the price of kero-I sene with hi?h-speed diesel oil, because large quantities of kerosene which was; cheaper than high speed diesel oil by about 20 paise per litre, were being diverted for mixing with HSDO. extent of this diversion during the current year has been estimated at 45 per cent of the total kerosene sale, i.e. almost 1.8 million tonnes of kerosene. We do appreciate the difficulties that would arise with the increase in kerosene oil prices and for this reason we have made some adjustment subsequent to (he in. excise duty price increase of 2nd November, which will reduce the burden on kerosene consumers and incidentally on the HSDO consumers as well. For the first time, we have created conditions for the free availability of kerosene at controlled prices throughout the country by eliminating the incentive for its use in mixing vyith HSDO. All the kerosene which was being mixed with high speed diesel oil will now be available for sale in the rural areas, until, now, almost 70 per cent of kerosene was consumed in big cities or mixed with HSDO and not more than 30 per cent went into the rural areas. We are now taking crash measures for arranging its sale at the maximum number of existing pumps —there are already 11,000 pumps in the country mostly serving smaller towns and the rural This will be in addition to existing areas sale channels. Reduction in the price of HSDO will benefit the cultivators consume some 30 per cent of the total HSDO consumption. We have taken steps to increase its production to ensure its continuing free availability. Its present stocks are an all tim; high.

It would be appreciated that oil products have to be priced broadly on the basis of the price at which we are able to import crude oil. At the same time, we have to mobilise resources for the Fifth Five Year Plan. It would not, therefore, be possible for us to absorb increases in crude oil prices by reducing excise duty. That apart, an ordinary consumer would have little incentive for economy unless he pays the true costs of the energy. With further continuing

increases in crude oil prices, we would have to tackle this national problem as a challenge to our capabilities. Besides curbs which will have to be intensified, we will also have to develop alternative sources of energy. A comprehensive plan in this regard is being finalised and put through on a crash basis.

प्<mark>रेहोलियम और रसायन मंत्री (श्री डी० के०</mark> बस्था) : (क) जी, हा।

- (ख) पेट्रोल और मिट्टी के तेल/विमानन पेट्रोल के मृत्यों के कच्चे तेल एवं मृल उत्पादन शुल्कों में वृद्धि हो जाने के कारण ग्रायातित कच्चे तेल पर चल रही नेल णोधनशालाम्रों, सरकारी क्षेत्र की शोधनणालाम्रों को सम्मिलित करते हुए, की क्षतिपूर्ति हेनू ऐसा किया गया ।
- (ग) 1-6-1970 से विभिन्न प्रपुरूज मोधित पेट्रोलियम उत्पादो के मुल्य, कच्चे तेल के मुल्यों मे वृद्धि हो जाने के कारण चार बार बढाये गए है ।
- (घ) पेट्रोल (अर्थात् मोटर स्प्रिट) का श्रायान नहीं किया जाना है । लेकिन वर्तमान में दोनो उत्पादों श्चर्यान् पेट्रोल स्रोर नैक्या की कमी है तथा उनका यथीत्। बढ़े हुए मूल्यों पर भी झावश्यक माला मे आयरत करना संभव नहीं हो पारहा है।
- (च) 'लाईट डिस्टोलेट्स' पेट्रोल ग्रीर नैफथा को ग्रीषध मासिक उपभोग तथा उत्पादन दर निम्न-लिखित है:---

वर्ष	मासिक श्रीसत उपभोग ′000 एम०		गन वर्ष में	
		दी॰	विभिन्नता	
1971 .		228.50	+15.6	
1972 .		247.66	+8.4	
1973 (जनवरी/				
<b>ब</b> गस्त)		259	+4.8	

इस बारे में लगातार बढ़ते हुई विदेशी मुद्रा के ब्यय को ध्यान में रखते हुए, भूल्यों में कमी होने की संभावना नहीं है ग्रीर कुछ उत्पादों के उपभोग मे नियक्षण रखना निरन्तर प्रावश्यक होगा ताकि घावश्यक

†[ ] Hindi translation.

शक्ति/सभरण सामग्री जैसे नैफथा, हाईस्पीट डीजल तेल, लाईट डीजन देल, भ्रादि की उपलब्धि जो श्राधिक विकास के लिए ग्रायक्यक है, बनी रहे ;

to Question

कच्चे तेल के मत्य एवं मप्लाई स्थिति के सबध में एक विवरण पद्ध भी मभा पटल पर रखा गया हा

#### विसरमा

विश्व की नेल सबंधी स्थिति में हाल ही की घटनात्रों से माननीय सदस्यों की बहुत चिन्ता हुई हीगी। श्रत. में इस समद को विज्वास में लेने का प्रथम श्रवसर प्राप्त कर रहा हू। विश्व मूल्यों में वृद्धि तथा तेल का उत्पादन करने वाले ऋरब देशों द्वारा लगाई गई रोक तथा कटौतियां इस प्रश्न के दो पहल है जिन्होंने हमें जिता में डाल दिया है। पण्जादक्त के बारे में मै पहले कहुगा।

उन देशो , जिन्होंने इमराइल का समर्थन किया है ग्रीर जो उन के न्याय सगत ग्रधिकारों का दावा करने तथा इसरायली ब्राकमण द्वारा कब्जे में किये गये उनके इलाके को स्वतन्त्र करवाने में अग्व देखों का विरोध करते रहे हैं, पर दबाब डालने के लिये ग्रारब देशों द्वारा तेल का एक मोददेश्य कार्यवाही बनाने के बारे में समद को जानकारी है। पिछले 25 वर्षों से भारत द्वारा ग्रस्को के ग्रान्डोलन में दिये गये दृह तथा युक्तिसगत ममर्थन के बारे में भी माननीय सदस्यों की जानकारी है; हाल ही के युद्ध में हम ने फिर ग्ररबों का साथ दिया है और अरब देशों ने हमारे इस निर्णय की व्यापक रूप से सराहना की है। ग्रत. भारत तथा श्रारब देशों के बीच मिलता तथा महयोग के सबन्ध पर मंदेह नही किया जा सकता धौर वे उन मिहान्तों पर माधारित है जो हमारी विदेश नीति के कुछ निर्देश-चिन्हों में से हैं।

28 प्रक्तुबर को 'पेटोलियम इन्टेलिजैन्म वीक्ली' नामक पतिका में एक समाचार प्रकाशित हम्रा था जिस मे उन 9 देशों की सूची दी गई थी जिन को साऊदी अरब द्वारा लगाई गई तेल की कटौतियों से छूट दी गई थी। यह पविका तेल के मामलों में तकनीकी तथा सामयिक सूचना का माध्यभ है ग्रौर विश्व के तेल क्षेत्रो में इम का वितरण व्यापक है। एस्सी नामक तेल कम्पनी, जो प्रपनी बम्बई स्थित शोधनशाला के लिये नाऊरी प्रस्य से कच्च न न का आयात करती है, न उसी मन कटो निया, जा उनक अनुसार लगाई गई थी, के बारे से सरकार को सूचिन किया था और अममर्थता प्रकट करने हथे आयात से लगभग 25 प्रतिश्चन (लगभग अनि सास 25 000 मीटरी टन) तक की कटोती अधिपूचिन कर दी हो। यह नमाचार बाद से विश्व प्रेम का सेच दिया गया था और भारत से घत्रराहट हा गई; स्यांकि इसन ऐसा प्रतीत हुमा कि भारत का एक विरोधी दश का थेगों स रखा गया था।

मेरे प्रतिष्ठित साथो सरदार स्वर्ण सिहते साऊदी ग्रस्त्र के दिदग मंत्री को एक पत्न नजा भ्रोर ग्रन्य श्रस्त देणा मे राजनीपिक पूछनाछ की गई। अरब देशी के उत्तर में बहुत ही प्राध्वासन मिला है । उनके वेताग्रो त सारत के निरुद्ध इस प्रकार की मेदमूलय कार्यवाहो हुई है, इस पर अध्वयं प्रकट किया है । उन्हान भारत क न र ग्रस्तो भिक्ता तथा हमारी नीतियो के प्रति याने विश्वाम का फिर से समर्थन किया है। सउदी जाज के पहामहित महाराजा न दिल्ली में स्थित प्रपने द्वावाय को स्वय एक मन्देश मेजा था, जा शुक्रवार, 9 नवम्बर को विदेश मदालय को प्राप्त हुग्रा था। उस शेडम बान की किंद्र की गई है कि भारत को की जा रही तत की मालाई में काई कटौती नहीं हागी और मप्लाई पहले की भाति जारी रहेगी। ग्रन्य देशों सं प्रायान के बारे में नेल की कटोनियों की कोई ग्रिध-स्वत ए नहीं हुई है। जहां तक सरकार का सबध है, यह सब कुछ होने के बावजूद, हम मिन्नता की कदर करने है, जिसके लिये अरब देशों ने आध्वासन दिया ह और हमे इसका पूर्ण रूप से एहमास है, यह एक ऐसी मित्रना है जिसे हम अपनी नीनियो एव कार्यों द्वाराद्द करेगे।

कालटैक्स तथा बर्मा-शैल ने भी हमे सूचित किया है कि तेल का उत्पादन वरने जाले घरव देशो द्वारा उत्पादन में की गई भारी कटौतियों के परिणामस्वरूप उनकी कब्बे तेल की कुल उपलिध में कमी हो जायेगी। हपारे प्उने पर, कालटैक्स ने स्पन्ट किया है कि यद्यपि वे नारन में ईराक पे कब्बे नेल का आयान करने, हैं, ता भी इन क्षेत्र में घानी सम्बद्ध कम्मनिया नया ग्राहका के जिये वे खाड़ी के ऋत्य देशों, से भारी मालाओं का आयान कर रहे हैं और कि उपलब्धता को सकती से अनुपात म बाटा जायेगा, उन्हाने यह भी बताया है कि कच्चे तेल की उपलब्धि के किसी भी श्रण को भारत तथा अन्य देशों की कीमत पर अमरीका को नहीं भेजा जायेगा, हमें अब काल्टैक्स ने गुचना प्राप्त हुई है कि शायद कोई कटोती न हो; क्योंकि अपनी समस्त उपलब्धि को पूरा करने के लिये वे अन्य श्रोतों से कच्चे तेल की सालाई करने में समर्थ हो सबंगे।

जहां तक बर्मा-शैल कर प्रश्न है, उन्होंने बनाया है कि उनकी समस्त उपलब्धि में कमी, सब्दी से प्रनुपात में बाटी जाएगी, ब्रिटेन नेया मिगापुर में स्थित उनकी शोधनशाला में उसी प्रतिशतना से कटौती की जाएगी जिस में भारत में स्थित उनकी शोधनशाला में की जाएगी और कि वे काई भी कटौती ने करने का भरमक प्रयत्न वरेंगे ! बर्मा-शैल ने अभी तक कच्चे तेल के शायान में कोई कमी नहीं की है । मद्रास शांधनशाला के लिये नेशनल ईरानियन श्रायल कम्पनी में कास की एक कम्पनी के साथ हुये बर्तमान करार के धन्तर्गत कोचीन शोधनशाला के लिये ईरान में कच्चे तेल के श्रायान नथा ईराक में श्रायात में भी कोई कमी नहीं हुई है ।

जहा तक तेल के मूल्यों का सबन्ध है, इस विषय पर इस ससद में कई बार वार्तालाप हुन्ना है। गत तीन बर्षों में कीमने तीन गुणा, अर्थात् 1970 में 1 28 डालर प्रति बैरल से इस समय 3 ५६ डालर प्रति दैरल तक वढ गई है । तदन्तर, विदेशी मुद्रा की प्रावश्यक-ताम्रो मे गत वर्ष 200 करोड रूपये मे चालू वर्ष मे 500 करोड़ रुपये में बुछ कम की म्रन्यधिक बृद्धि हुई है। केवल मात्र नेल के सबध में बाहर जान वाली विदेशी मुद्रा में इस प्रकार की ग्रत्यधिक वृद्धिया स्पष्ट रूप से अस्वीकार्य है। अति, हमे व्यक्तिगत प्रयोग हेतु तेल उत्पादो की खपत को कम करने के लिए उपाय ग्रपनाने हैं । जो उपाय हमने ग्रपनाये है उनसे निसदेह क्रप मे कुछ कठिनाइया उत्पन्न होगी किन्तु नैक्या, हाई-स्पीड डीजल नेल, लाइट डीजल नेल, भट्टी का तेल इत्यादि के रूप में ईक्षन तथा मम्भरण मामग्री, जो कि ग्रत्यावश्यक श्राधिक निवेश है, की निरन्तर उपलब्धि को बनाये रखने के लिए देश को इस प्रकार की कठिनाइयो का सामना करना ही होगा। जो निर्णय हमने लिया वह मरल नहीं है । किन्तु हमारे पास काई ग्रीर विकल्प नहीं था। हम इन उत्पादी का राशन

to Questions

कर मकने ये, किन्तु उससे धनेक ग्रीर समस्याए उत्पन्न होती । उदाहरण के रूप में पेट्राल एक साधार-भूत मावण्यकता नही है तथा ग्राघारभूत ग्रावण्यकता न होने वाली वस्तुम्रो का सामान्य रूप से राम्नन नहीं किया जाता । कई राज्य इसके विरोधी थे । इसके श्रतिरिक्त हम ग्रागामी 5 ग्रथवा 10 वर्षों में कटी तियों की ग्रावस्य-कता समझते है स्रोर इतनी लम्बी श्रवधि के लिए रामन करना अवस्थिनीय होगा। मै आशा करता ह कि अपनी निजि । एडी रखने वाले व्यक्ति इसे स्वीकार करेगे ग्रीर उपभोग को ग्रत्यधिक माला में कम करेगे। बचन किये गये पेट्रोल के प्रत्येक लिटर की मादा से हमे नैफ्था उपसम्ब होगा, जिसे हमारे उर्वरक कारखाने युरिया मे परिवर्तत करेगे/नैप्या की कमी विश्व व्यापी है जब तक हम पेट्रोल के उपभोग में कमी नहीं करने हम अपने उवैरक कारखानो को पूर्ण क्षमना में चलाने में समर्थ नहां हो मकेंगे। नथापि यदि पेट्रोल के उपभोग में कमी नहीं हा पाती नो हमें इच्छा के विरुद्ध राशनिंग लागू करना होगा। बहुत से देशों ने पहले ही ऐसा कर दिक्षा है । हम सरकारी कार्यो एव उद्योग घरानो के द्वारा कारों के उपयाग में बृदियों को रोकने के लिए भी प्रयास कर रहे है।

जहा तक मिट्टी के तल का सबन्ध है, हमने राज्य सरकारा से परामर्थ लिया जिन्होंने बतलाया कि कर्ट राज्य छोटे सहरो ग्रीर ग्रामीण क्षेत्रों में हाई स्पीड डीजल तेल के माथ मिट्टी के तेल के मुल्यो की बराबर किये बिना रार्णानम लागु नहीं कर मके; क्योंकि बहुत बडी माता में मिट्टी के तेल, जो कि हाई स्पीट डीजल तेल की अपेक्षा 20 पैमे प्रति लिटर मस्ता था, को हाई स्पीड डीजल तेल में मिश्रित किया जा रहा था। ग्रालांच्य वर्ष के ग्रन्तर्गत इस प्रकार मिश्रित किये जाने वाले मिटटी के तेल की मध्या काग्रन्मान मिटटो के तेल को बिक्री का 45%लगाया गया है/श्रवीत् लगभग १, ८ मिलियन मीटरी टन मिट्टी का नेल/मिट्टी के तेल के मूल्यों में होने वाली वृद्धि के परिण्यमस्त्रक्षण कठिनाइया ग्रवश्य आयेगी। ग्रौर इसके लिए हमने 2 नवम्बर की मूल्य वृद्धि के बाद जन्माद शुरूक में कुछ समायोजन किया है, जिसमें मिटटी के तेल की उपभोक्ताओं तथा हाई स्पीट डीजल तेल के उपभोक्ताओं पर भी पड़ने काले भार में कमी आयेगी। हमने हाई स्पीड डीजन तेल के साथ मिट्टी के तेल के मिश्रण की सभावसाओं को दूर करके प्रथम बार

ऐसा वातावरण उत्पन्न कर दिया कि जिससे देश भर में नियनित मृत्यों पर मिट्टी का नेल खुले रूप में उप-लब्ध हो सकेगा । मिट्टी के तेल की वह समस्त मात्रा जिसे हाई स्पीड डीजन तेल के भाध मिथित किया जा रहा था, सब प्रामीण क्षेत्रों में बिकी के लिए उपलब्ध हासकेर्याः ग्रबातकलगभग 70%, मिटटीके नेल का उपभाग बड़े शहरों में हो रहा था ग्रथवा उसे हाई स्पीड डीजल तेल के साथ मिश्रित किया जा रहा था ग्रौर ग्राभीण क्षेत्र में उठ<sup>07</sup> में ग्रधिक नहीं पहुंच पाता । हिम अब ग्रधिकतम सङ्या मे वर्तमान पेट्रोल पम्पो पर इसकी बिकी के लिए केश उपाया की व्यवस्था कर रहे है। देश में ग्रधिकतर छोटे शहरो एव ग्रामीण क्षेत्रों में मप्लाई कर रहे पप्पों की सख्या 11,000 है। यह बिक्री के वर्तमान मध्यमो के ऋतिरिक्त होगा। हाई स्पीड डीजल तेल के मुल्य मे कमी मे कृपको वो, जो कि हाई स्पीट डीजल तेल की कुल खाएन के 30% भाग का उपभाग करते है, लाभ होगा। हमने इसकी खेले रूप में उपलब्धि को मुनिश्चित करने हेतु इसके उत्पादन मे वृद्धि के लिये कदम उठाये है। इसका बते-मान भड़ार पहले की ग्रपेक्षा ग्रधिक है।

आप इससे सहमत हागे कि नेल उत्पादी के मत्यों का निर्धारण स्थल रूप में उस मृत्य पर होना चाहिये, जिस पर हम अशोधित नेल भा आयात कर मकें। इसी के साथ हमें पाचवी पचवर्षीय योजना के लिये माधनों का गतिशील बनाना हागा। अत्र हमारे लिये उत्पाद भस्क को घटा कर अमोधिन तेल के मृत्यों में बुद्धियों का मिलाना सभव नही होगा। इसके अतिरिक्त एक साधारण उपभोक्ता को जब तक कि वह ऊर्जा के लियें वास्तविक लागत का भगनान नहीं करता, बचत के लिये प्रोत्माहन कम मिलेगा। अशोधिन तेल के मुल्यों में निरन्तर भीर होने वाली बुद्धियों की इम राष्ट्रीय समस्या को अपनी योग्यताग्रों के लिये चनौती समझ कर मुलझाना होगा । कटौतियो के अतिरिक्त जिन्हें कि ग्रौर भी अधिक समन बनाना होगा, हमें ऊर्जा के अन्य स्वोद्धों को भी विकसित करना होगा। इस सबंध से एक व्यापक योजना को स्रतिम रूप दिया जा रहा है क्रौर उमे केम आधार पर लागु किया जायेगा।

[Many lion. Members Mood up]

MR. CHAIRMAN: I will request hon. Members to show their hands.

SHRI BHUPESH GUPTA: We are ready to show a flag even.

SHRI DWIJENDRALAL SEN GUPTA: It is better there should be a discussion.

(Intel ruptions)

SHRI PITAMBER DAS: Rather than spend time on questions and answers why don't we straightway have a debate on this? You might fix the time.

SHRI BHUPESH GUPTA: The Question may be proceeded with but this is a matter which should be debated on a proper motion. Government itself should come forward with a request to you for a debate. This is a very serious situation through which we au passing, and people are suffering.

MR. CHAIRMAN: I propose to go on with the question because I would like to give opportunity to as many Members as possible.

SHRI PITAMBER DAS: later on we may have a debate.

MR. CHAIRMAN: That we shall see later. Mr. Yadav.

श्री जगदम्बी प्रसाद यादव: क्या सरकार को पना है कि विदेश सलाहकार समिति में विदेश मधी जो ने यह कहा था कि इस देण में ऋड आयल के सबध में कार्र भी कठिनाई नहीं है शौर रसीलिये इस पर चिन्ता करने की कांई बात नहीं है। आपने जो नेल की बीमत बढाई है, वह जिस हिसाव से बढाई गई है, उस हिसाव से आपने मान पैसे बढान के बजाय 100 पैसा दैवम लगा कर उसकी कीमत 107 पैसा बढ़ा दिया है। इसका नतीजा यह हुआ कि जाज देण पर में करीब तीन रुपया लीटर के हिसाब से पेट्रोल विक रहा है। ब्या आप को पना है कि इस

पेट्रांल ग्रीर नेल की कीमत बढ़ाने के कारण देश के बाजारों में चीजां के भाव बढ़ाने की होड़ लगी हुइ है ग्रीर इसदा नतीजा यह हा रहा है कि देश में आज मभी चीजों के दाम बढ़ते ही चले जा रहे हैं।

SHRI D. K. BOROOAH: I am not aware of what the Foreign Minister said in the Consultative Committee because I was not present their but what he told me was that he said that there was no difficulty about supply but so far as the price rise is concerned, it is inevitable because although supplies are available the prices have increased.

श्री जगदम्बी प्रसाद गादव : फिम तरह से ?

SHRI N. K. SHEJWALKAR : By how much ? कितनी प्राइस बढी है ?

SHRI D. K. BOROOAH: So far as the question of supply is concerned, I think the Foreign Minister w>s involved only about some curtailment by Saudi Arabia. Now Saudi Arabia has said that there is no cut on their supplies. (Intelruptions) The hon. Member re-fen ed only to the price of petrol.

श्री जमदभ्वी प्रसाद यादव क्या (मट्टी के तेल के बारे में भी ?

SHRI D. K. BOROOAH: He said the price of petrol has increased to Rs. 3. But in Delhi the price is Rs. 2.78.

SHRI SHYAMIAL GUPTA: No; the price in Delhi is Rs. 2.81.

SHRI D. K. BOROOAH: Rs. 2.78 is fixed price in Delhi. I will come to that. But the point is the hon. Member has not mentioned that the price of diesel oil has been reduced.

श्री जगदम्बी प्रसाद यादवः दिल्ली के नाम से समुचे देश का नाम ले लीजिए।

SHRL D. K. BOROOAH • So far &\ the kerosene is concerned it has been increased by 18 paise so that kerosene

and diesel prices are more or less equalised because 45 per cent of the kerosene is being diverted to diesel. It is a known fact. It is established by various studies that . . . (Interruptions). It is not an argument; it is a fact.

#### (Interruptions)

MR. CHAIRMAN: Order, please.

SHRI D. K. BOROOAH: The hon. Member has been very much concerned about the price of petrol.

SHRI I. P. YADAV: Petrol and kerosene.

SHRI D. K. BOROOAH: 1 am coming to that. So far as petrol is concerned ....

SHRI BHUPESH GUPTA: The hon. Minister is repeatedly saying, "I am coming to it", but he is not coming anywhere yet.

SHRI D. K. BAROOAH: There are only 5,80.000 cars in this country and a little less than 50 per cent would be owned by the Government. So, it is only . . .

DR. BHAI MAHAVIR: The Maruti car will also come.

SHR! D. K. BOROOAH: If it will come, it will come. (Interruptions) Today the increase in the price of petrol touches only a fringe of the population whereas.

#### (Interruptions)

DR. BHAI MAHAVIR: Taxis, scooters?

SHRI D. K. BOROOAH: You are thinking of Delhi.

#### (Interruptions)

SHRI BHUPESH GUPTA: On a point of order. The Minister has said that the increase in petrol price touches only a fringe of the population. Has he considered the economic implications of it? Has he worked them out?

SHRI D. K. BOROOAH: Yes, we have.

## (Interruptions)

श्री जगबम्बी प्रसाद यादव: टैक्नी-भाड़े में वृद्धि, स्क्टर के भाटे में वृद्धि दूसरी परियहन गाड़ियों के किराया में वृद्धि यह किमको एफेक्ट कर रही है <sup>7</sup> यह करोड़ो-करोड़ साधारण नोगो को प्रभावित कर रही है।

MR. CHAIRMAN : Please sit down.

SHRI D. K. BOROOAH: Sir. when I sai I that there are 5,80,000 cars in this country, that certainly relates to a very small percentage of the population of this country.

SHRI KALYAN ROY: What about rmbulances?

SHRI D. K. BOROOAH : T will come to that.

SHRI MAN SINGH VARMA: What about taxis'

#### (Interruptions)

SHRI LOKANATH MISRA: Sir, there is so much of unrest in the Opposition because on vital issues the Ministers get away with all kinds of misstatements. Kindly pull them up when they make a mis-statement.

SHRI BHUPESH GUPTA: My impression by listening to the reply is that he has come to Parliament riding an ass.

MR. CHAIRMAN : Please sit down. Let the Minister go on now.

SHRI BHUPESH GUPTA Did he come to Parliament riding a donkey today?

#### (Interruptions)

MR. CHAIRMAN: Yes, ,-ltase continue, Mr. Minister.

SHRI D. K. BOROOAH: Sir, the prices of petroleum products are related to the pi ice of crude oil. The price of

crude oil on the 4th Febmary, 1973 was two dollars and six cents pel barrel. Todav it is three dollars and eighty-six cents per barrel

SHRI C D. PANDE: It has a minor pait

SHRI D. k. BOROOAH: Not a minor part. According to the principles accepted in this House and by the Gov-einmt.nl, the price of crude is reflected in the puce of petroleum products

SHRI C. D. PANDE . On a point of order, Sir.

MR CHAIRMAN: You will not allow one question to be completed" No point of older in this, please. I am not allowing the point of oider Please sit down

SHRI C D PANDE : Sir, Ihe Minis ter >aid that the ciude prices created this position 1 am saying, it is on'y a minor part

MR CHAIRMAN This is no point of oiaei Please sit down

SHRI D. K BOROOAH . What I was saying is that we have accepted'. . .

श्री जगदस्थी प्रसाद यादव मीटर मे बता दीजिये और कीमत कितनी उसकी आती है यह भी बना दीजिए।

SHRI D. K. BOROOAH : बनाना हु। The ptinciple that we have fo'lowed is veiy simple Theie are certain kinds of petioleum pioducts which are necessary for industrial and agricultural development of this country One of them is fuel oil The othei l' die-,e! oil and another one is LDO These are necessary to keep ihe wheels of mdustiy moving and foi the development of agriculture. Therefore, we have thought that the price of these products should be

(Intci niption JM Sim DmjcnJ'alal Sen Gupta)

MR CHAIRMAN: Please sit down. Vou have not allowed him to complete his sentence

श्री **अगदम्बी प्रसाद यादव**् आप लीटर पर् क्तिना उ-पादन कर के रूप में पैसा बढाये ह यह बना दीजिये।

SHRI D. K. BOROOAH: srawr g I Felrol prices have been hiked foi one simple reason We have to reduce the consumption of petroleum products in the country like all the other countries of the woild, because the prices have gone so high that our foreign exchange oil) foi purchase of crude has gone up from Rs 200 crores per year to Rs. 500 crores this year Therefore, we have to incicase the puce and also to reduce the consumption as far as possible (Interruptions) I know the problem is on what items, on what products we will put the price hike Diesel oil has been reduced .

SHRI D. K. BOROOA.H: I am not

श्री जगदम्बी प्रसाद यादत्र नाफ-माफ बता दीजिये कि लीटर पर कितना पैमा आपन बढाया

श्रो **सभाप**ति आपके एक सवाल का पूरा जवाब अभी नहीं आया ग्रौर आप वीच में वाला जारहे है।

participating in a general debate I am leplymg to a question. So fai as kero sene is concerned we have tdded 10 paise per litre because we v anted to equalise the prices of kerosene «nd diesel for the very simple reason that 45 per cent of the kerosene that has been uti lised in this country is adulterated with diesel. That is an established fact That has been found by different leports by diffeient studies. Then we have found very interestingly that one-third of the kerosene in this country is used not as lighting fuel by the poor man but as cooking fuel by the upper class and midd'e class people In Bombay City alone, in Gieater Bombay alone, the consumption is (Interruption)

श्री जगरम्बो प्रसाद धादव : जरा सेंस सं जबाब दीजिए ।

MR. CHAIRMAN : Please do not interrupt him.

SHRI D. K. BOROOAH: The purpose was that we must make kerosene these 13 million tons—which has been adulterated with diesel—then kerosene would be available to the people, to the uual people. 1 come from a rural area. My interest is mostly for the ruial people. So, this is answered. Then, why I have to put the tax on petrol is petrol is used for individual purposes and consumption of petrol should reduced. There is another reason also. We are shoit of naphtha. The price of naphtha has gone up from \$16 per ton to \$60 now. In fact, we were buying at \$50. But now it has gone up to \$60. We will be short by 8 lakh tons next year. This year we are short by 4 lakh tons. This reduction in petrol consumption due to price hike will give us 400,000 tons of naphtha. (interruption) That is why we thought that for curbing consumption of petrol a price hike was necessary. That is why it was done.

श्री अगवस्त्री प्रसाद यादव : श्रीमन्, मैंने पहले भी पृश्वा था और आप हमे रोक रहे थे। मैंने पहले भी पृष्ठा था कि पैट्रोल का दर किलना है और उस पर आपने कितना टैक्स लगाया है।

# श्री देव कास्त बहुमाः एक रूपया । (Interruptions)

श्री जगवम्मी प्रसाद यादव: इस पर मारे के के मारे टैंक्स है। मैंने यह पूछा था कि इनवे टैंक्स नगाने के बाद आप कौन मी बचाव करने है।

श्री सभापतिः अब आप सैकिड क्वेश्चन पृष्ठिये ।

श्री जगरम्बी प्रसाद यादव: दूमरा मवाल नै यह जानना चाहता हू कि जिस नेप्था की बात आपने की है, नेप्था की सारी दुनिया में कमी पट रही है। नेप्या के कारण जो केमिकल खाद की कमी होगी उसकी पुनि के लिये अर्थोनक खाद का प्रयोग करने का प्रयाम दुनिया थे देशों न किया है हैं इस माल जो निष्या के कारण टैक्स वढ़ा रहे हैं. उसके पहले देश में ने था की कितनी कभी रही। आज भी रामायनिक छाद किमानों को नहीं मिल रहा है, इसकी जानकारी आपकों है। इस येट्रोल और केरोसीन पर टैक्स बढ़ाने के नारण करजार में भारी चीजों के भाव बढ़ गये है, उस टैक्सी का किराया बढ़ गया। टैक्सी में जिननी दूरी का किराया पहले पाच छ रपया था वह अब पेट्रोल पर टैक्स बढ़ने के कारण नी दस रपये हो रया है।

DR. M. R. VYAS : On a point of order . . .

#### श्री सभापति अब आप बैठिये ।

SHRI D. K. BOROOAH: I have answered this question earlier also.

श्री जगदम्की प्रसाद यादव यह धाप बनाने नहीं है कि कितना टैक्स बढाया है।

## (Interruptions)

SHRI D. K. BOROOAH: I have said that tax on petrol has been purposely put there.

श्री जगदम्बो प्रसाद यादव मै माफ-माफ पूछता ह कि आप बनाइये कि श्रापन किनना टैक्स बहाया है।

श्री देव कान्त बरुद्रा : ग्रंभी एक रूपया लगाया है।

श्री जगदम्बो प्रसाद यादवः सद मिलाकर कितना पर लगाया है ।

## (Interruptions)

श्री सभापति : ग्रापने ग्राधा घटा ने लिया । श्री जगदम्बी प्रसाद यादव : ग्राप उनमे जवाब दिलवाइये ।

श्री सभापति : उन्होंने जवाब दे दिया है । श्री जगदम्बी प्रसाद यादय : कहा जवाब दिया है । वे कहते है कि एक रुपया बढाया । श्राज ग्राप देखिये कि टैक्स बढाने से तेल की कितनी कीमत बढ गई है । में सीधी ग्रीर छोटी सी बीत पूछ रहा हु ग्रीर उसका जवाब नहीं दे रहे है ।

DR. BHAI MAHAVIR: I wish only to submit on his behalf that he has been asking for the tax component and the cost of materials in the total price of kerosene and petrol. Let him give those figures.

MR. CHAIRMAN : Have you not ghen this? Kindly give it.

SHRI D. K. BOROOAH : The present increase . . .

SHRI D. K. BOROOAH: 1 have got with (Interruptions)

## (अनेक माननीय सदस्यों के खड़े होने पर)

श्री सभावति : ग्राप सब वया खडे हा गर्य। मैं जवाब दिलवा रहा हा।

me the present tax component of the increase. The increase has been 1.12. Here, one is the additional excise duty and .12 is the price of crude or increase due to the price of crude. So far as tax component is concerned, I do not have the figures with me.

श्री जगदम्बी श्रसाद यादव: श्रीमन, यह सवाल का जवात्र कैसे देंगें जब श्राइम स्ट्रेक्चर इनके पास नहीं हैं। श्राज तेल की कीमन बढ़ाने का सवाल है और इनके पास श्राइम स्ट्रक्चर नहीं हैं। यदि श्राप चाहने हैं कि सदन की मही-सही जवाब मिल तो इस सवाल की ग्राज ग्राप पोस्टपीन करा दीजिए।

## (Interruptions)

श्री सभापति । यादव जी, प्रापने ग्राधन घटा वे लिया है।

क्षी जगदम्बी प्रसाद शादद : गवाल मेरा नहीं है, सवाल सदन का ।

श्री समापति : लदन मे ग्रीर भी मेम्बर है।

SHRI D. K. BOROOAH : Sir, I will get figures later,

श्री जगदम्बी प्रसाद यादव : यह प्राहम में रिलेटिट है : उनको पता ही नहीं है कि प्राहम क्या है।

MR. CHAIRMAN: Please sit down. Yes, Mr. Lokanath Misra, I hrive called you.

SHRI LOKANATH MISRA: Sir. . .

## (Interruptions)

SHRI D. K. BOROOAH : Sir, I will make the information available to the House later.

MR. CHAIRMAN: All right, You place it on the Table of the House. Yes, Mr. Lokanath Misra.

SHRI LOKANATH MISRA : Sir, may I know . . .

## (Interruptions)

SHRI SAL1L KUMAR GANGULI : A very knowledgeable Minister, Sir.

श्री जगवम्बो प्रसाद यादव: स्राप की दिकट मिल जायगा। स्राप वैठिये।

(Interruptions)

श्री समापति: आप बैठिये ।

श्री जगदम्बी प्रसाद यादव: ग्राप उनको रोकिये। उनको जवाब देने की ताकत नहीं है।

MR. CHAIRMAN: Please sit down
Mr. Yadav,

श्री जगदम्बी प्रसाद थादवः हम जानते है कि वह बिहार में क्या करके आये है।

MR. CHAIRMAN: Please sit dow Mr. Kesri... (Interruptiona) Please s dow, Mr. Yadav. You are interrupting to much.

श्री जगदस्बो प्रसाद यादव : त्रगर जवा ग्रायेगातो इधर सं जवाब ग्रायेगा भी।

MR. CHAIRMAN : Please sit dov Mr. Yadav. Yes, Mr. Lokanath Misra. Otal Answers

MR CHAIRMAN Now we have taken half an-hour

SHRI LOKANATH MISRA Sir, the entire House is upset and, therefore, half-an houi is not very much

#### MR CHAIRMAN All right

SHRI IOKANATH MISRA Sir, the honourable Mimstei very much emphasised the great reduction that he has been pKised to give m the case of diesel May I know what the price of diesel was m the month of January this year and what the present price is after the reduction" rhis is number one My second question is this What is the cost per hue of crude oil which we have purchased form the We t Asian countries9 What is the price pei htn ' Then I come to the thud ques+ion

SHRI KAIT MUKHIRJLI Too mm questions

SHRI LOKANATH MISRA Sir, I cau (Interruptions tion you

caution you that the Opposition will lose faith in democracy and the demociatic institutions if this goes on

#### (Interruptions)

MR CHAIRMAN Mr Kesri rLase it down

SHRI LOKANATH MISRA Sir. I aution you and the Leader of the House hrough you that the Opposition would 3se fji'n in di mociacy and the democatic nstitutiois if this thing goes on Ivppen-ig

(Intei rupttons) MR

CHAIRMAN. All right

SHPI IOKANATH MISRA Sir my trd q csUon is this

MR CHAIRMAN You see, there are I other Members also

toQuestiois

SHRI LOKANATH MISRA But I have been interrupted also and I am not asking any irrelevant questions My third question is whether the honourable Minister does not believe in the principle that there I cannot be any taxation without represent i tion Before be brought forward a Bill in Parliament by way of a Supplementary Budget or something like that, how did he enhance the excise duty without the sanction of the Parliament"

MR CHAIRMAN All right Think you

SHRT D K BOROOAH Sir

SHRI SARDAR AMI AD ALI Three questions he has asked

MR CHAIRMAN Mr Amjad Ah it is not necessary to interrupt, because youi Minister will be interrupted

SHRI D K BAROOAH Sir, the hrst question is about the price of High Sr>eed Diesel It was 80 P per litre

SHRI J P YADAV In January"

SHRI D K BAROOAH Sa, I do not hive information month by month But the sale price

## (Interruptions)

MR CHAIRMAN Kindly let lira finish If there is anything I will call you

SHRI D K BAROOAH The obtaining sale price which has been more or less for a month or two is the same It h s been 0 80 rupee or 89 P and it has been reduod by 4 P and the nilin" rnce the price for Delhi, is 85 P per litre Hus is the price of HSD

Then, regarding the second question, it is an arithmetical question The price of crude per tonne we know Now, to ton vert it into a litre is an arithmetical exei cise which is at present beyond me I am not very good in arithmetic But I

will do it for him. I shall take some time for that. But the price per barrel is known and also its relationship to the litre is known. Anybody can work it out. An>-way, I will get it done.

SHRI LOKANATH MISRA: about my third question?

SHRT D. K. BOROOAH: What was your third question?

SHRI LOKANATH MISRA: He is hy- ing to ignore it. My third question was whether he does not believe in the democratic principle of 'No taxation without representation'. He has ignored the Pailia-ment when he levied a tax and excise duty on petrol.

SHRI D. K. BOROOAH: That was done by an Ordinance, and that Ordinance by the H'ic nec Ministry is be'rig laid befoii. the House this morning ...

## (Intel ruptiorv,)

SHRI CHANDRA SHEKHAR: I would like to seek a clarification from the Minister. I am a' little confused. Does he mean that diesel prices have gone down today in comparison to January? He sa; s that the price has come down to 85 paise from 89 paise. Is it his contention that the pi ices have gone down? I think factually it is not correct.

MR. CHAIRMAN: If you wish to add anything, you may

SHRI CHANDRA SHEKHAR: Mr. Misra asked what was the price in January. He meant that after the increase the prices have gone up. The Minister's contention is that it is going down.

MR. CHAIRMAN: Do you wish to add anything"

SHRI D. K. BOROOAH . Certainly. He asked what was the price in Tanuary last I said that I did not have the information. But on the day the decision was taken, the price of HSD was 89 paise. And now

there has been a reduction of 4 paise. Therefore, after this price change it should sell at 85 paise per litre, in Delhi.

to Questions

MR. CHAIRMAN: Mr. K. C. Panda.

SHRI K. C. PANDA: Sir, the statement made by the Minister more or less meets the political needs rather than meeting the needs of consumers at large. I am reading from the statement. . .

MR. CHAIRMAN: Kindly put your question, because there are other Members

SHRI K. C. PANDA: I quote from the last paragraph—8:

"At the same time, we have to mobilise resources for the Fifth Five Year Plan. It would not, therefore, be possible for us to absorb increases m crude oil prices by reducing excise duty. That apart, an ordinary consumer would have little incentive for economy unless he pays the tine costs of the tneit,y .

MR. CHAIRMAN: What is your question?

SHRI K. C. PANDA: I am cominp to that. This is a very vital question. Does the Minister know that the ordinary consumers at large in this country are affected by this price rise? The prices of consumer are rising. Is he actually financing the 5th Five Year Plan by extracting this money from the consumers by force or whether he is going to reduce prices so that the poor man will be benefited0

SHRI D. K. BOROOAH: Sir, there is nothing wrong in this principle that the price of crude oil will have to be reflected in the petroleum price and that price wll have to be borne by the consumers. It is a fact of life. Secondly, Sir, we should also certainly mobilize resources for the next Plan and there is nothing wrong ir that either.

CHANDRAMOULI **JAGARIA** MUDI: The Minister has said that tin cost of imported crude has risen ficm 2Ci

crores to 500 crores. Does the Minister think that by this heavy levy of excise duty, the cost of the foreign exchange amount involved in the import of crude will be reduced?

SHRI D. K. BOROOAH: Would you mind repeating the question?

SHRI CHANDRAMOULI JAGAR1 MUDI: The Minister has said that ihe cost of import of crude has risen from 200 crores to 500 crores of rupees. Does ihe Minister feel that on account of the levy I imposed on the petroleum products, ihe foreign exchange for the import of crude will be reduced?

SHRI D. K. BOROOAH: Yes, Sir. It will be reduced because our purpose is to reduce the consumption of petrol by price hike. If petroleum consumption is reduced, then the foreign exchange will be saved to that extent.

SHRI CHANDRAMOULI JAGARLA-MUDI: Are you thinking in terms of reducing the import of crude?

SHRI D. K. BOROOAH: We are not thinking about reducing the import of crude at present. We are trying to reduce the increased consumption so far as petrol is concerned because we want to convert part of that reduction into naptha which is necessary for fertilisers.

SHRI DEBANANDA AMAT: While announcing this year's budget, the hon. Finance Minister informed that there will be no further increase in the prices of petrol and kerosene oil. I come from a rural area. There is an increase of 8 paise for a litre of kerosene oil and 20 paise have been added as excise duty. Due to this steep rise, the people are suffering I would like to know from the Minister whether the Government is thinking in terms of reducing the cost of kerosene oil just to implement their 'Garibi Hatao' programme.

SHRI D. K. BOROOAH: I can appreciate his point of view. He comes from j

a rural area and so do I. The problem has been the non-availability of kerosene oil because one-third of it was diverted to diesel, one-third was used in the urban areas and only one-third of the entire kerosene production was available for the rural areas. With the stoppage of this diversion Io diesel, 1.5 million tonnes of kerosene will be available for the rural areas now. Then, the price increase has not been 28 paise, as he said. The price increase is only 18 paise per litre. The excise duty was 20 paise when it was first announced. Later on, it was reduced Io 10 paise. This was done in order to equalise the price of diesel and kerosene.

SHRI M. K. MOHTA: The hon. Minister has made a biased statement indicating that the curbs wiH have to be intensified and we will have to develop alternative sources of supply. May I ask the hon. Minister what specific steps have been taken by the Government to intensify these curbs on consumption in the Government departments and the public sector concerns?

SHRI D. K. BOROOAH: This question is being considered by the Finance Ministry. In the meanwhile, we have decided to freeze the petrol budget at the old level. Therefore, the quantum of petrol consumed would be less.

SHRI M. K. MOHTA: T asked as to what steps have been taken by the Government to impose these curbs particularly amongst the Government departments, lust saying that it will come about is not sufficient.

SHRI D. K. BOROOAH: This is exactly what I told the House. The details are being considered by the Finance Ministry. It will take some time before we can decide what detailed steps we can take. In the meanwhile, we have frozen the petrol budget. So at the present frozen level, the quantity of petrol that they will use will certainly be less because the price is up.

SHRT SHYAMLAL GUPTA: How much amount has so far been spent on oil exploration and what is the result thereof? To what extent the demand of oil Ls being met from internal sources and by what limewill we be achieving self-sufficiency in oil? And are you going to ration petrol?

Oral Answers

SHRI D. K. BOROOAH: I suppose the question is about exploration. So far as the exploration is concerned, as you know, we are now producing about 8 million tonnes in this country, and the consumption is 22 million tonnes. It has gone up to 22 million tonnes. And if it is allowed to continue as it is, it will go up to 40 or 43 million tonnes by 1978. Therefore, j we have certainly to increase our production in our own country. And the best estimates worked out by the experti~ Soviet experts and our experts—are that in the next five years we will be able to produce 4 million tonnes more in this country because we must know that ours in not an oil-rich country as other I countries are. Secondly, off-shore drilling is being started and perhaps it will be expanded on a fairly large scale. We are also starting exploration in Iraq in December. And then we are also negotiating with the Government of Algeria for a location, which they have indicated that they are going to consider sympathetically. These arc the steps that we are taking. And in the meanwhile, we are buying new rigs for deep drilling. Drilling in this country is much neighbouring deeper than in the countries of the Middle East. So, we arc going in for deep-drilling rigs. We have already ordered them from the Soviet Union and also other countries. As soon as we get them, we will intensify our search i for oil in our own country.

MR. CHAIRMAN: Shri Suraj Prasad,

SHR1 S. S. MAR1SWAMY: Sir, nobody from this side has been called. I want to put only one-line question.

MR. CHAIRMAN: No, no Please, -il down.

SHRI SHYAMLAL GUPTA: What about rationing?

SHRI D. K. BOROOAH: Sir, the obvious answer is that when the supply is smaller than the demand, for what is known as an egalitarian distribution, it is necessary that there should be ration; it is an obvious answer. But we consulted the States because the main responsibility for rationing falls on the States. And the majority of the States, particularly tlie States which are bigger and where there are a large number of cars said that they are not in a position to handle the problem of rationing. Therefore, the only answer is that you can reduce the consumption by a price hike.

SHRI KRISHAN KANT: May I know from the hon. Minister whether the decision about price hike has been taken by the whole Cabinet? I hope he will reply on behalf of the whole Cabinet. He has said that 50 to 60 per cent of transport is with the Government and the Public Sector and 25 per cent is with the corporate sector. It means that you are taking money by additional surcharge from one Department of the Government to the other. And you are losing the Company amount. According to you, it is only marginal. But it affects the common man. So, it means that this whole game of exercise is a fraud on the economy of this countiy. Have you tried to analyse this? May 1 know from the hon. Minister whether they have taken a policy decision that in the Fifth Five-Year Plan they provide Rs. 280 crores as loans for vehicles to be given to the Government servants? If so, are they going to squash it? I want to know whether the Government has taken any decision or not about this.

Lastly, Sir, the hon. Minister says that they are trying to plug the loop-holes. Is it a fact or not that yesterday many Ministers and Deputy Ministers came to a meeting in big cars? This is how you are going to plug the loop-holes. Instructions have been given to the Ministers and Deputy Ministers not to use big cars. So, it is

#### (Interruption)

SHRI D. K. BOROOAH: I have a mall car. The hon. Member has misunderstood the purpose ... (Interruption) ...I have got an Ambassador car.

SHRI BHUPESH GUPTA: I thought you have a small car pulled by a donkey.

SHRI D. K. BOROOAH: An Ambassador car is as good as a small car. He has misunderstood the purpose of this price hike. The purpose of this price hike was to reduce consumption of petrol whether by Government agencies or by individuals. As a matter of fact, it is too early to say what the result is going to be, but we have got information from different parts, from our sources, that there has already been a reduction in the consumption of petrol and that shows that the purpose of price hike is served.

Secondly, he asked what measures we have taken. As I said earlier, perhaps he nas not listening . . .

SHRI KRISHAN KANT: I was listening fully.

SHRI D. K. BOROOAH: Well, I am not quite sure. We are already considering this problem of how to reduce consumption of petrol by Government agencies. The first step has been to freeze it at the present level. The Finance Ministry and my Ministry had a meeting and in a day or two we will finalise the measures.

Thirdly, he said whether fraud is perpetrated. I do not see fraud anywhere because, if a measure serves the purpose for which it is meant it is not a fraud at all. In this case there is no question of fraud.

So far as cars are concerned, you cannot change cars overnight. I am sure. Sir, the question is not of using big cars pr small cars; the question is of using petrol. The quantum of petrol available whether to a big car or a small car in the Ministry is the same. Suppose a Minister has a larger car, it would be the same as that of a Minister like me who has only a medium-sized car. There are other Ministers who have smaller cars also.

to Ouestions

SHRI KRISHAN KANT: He has told me that I have not heard. Has he replied to the question whether the Cabinet has decided1 that in the Fifth Plan, the amount of Rs. 280 crores for loans to Government servants for the purchase of cars is not going to be there? Another thing, He said ...

MR. CHAIRMAN: Now ...

SHRI KRISHAN KANT: He said I have not heard.

MR. CHAIRMAN: Now. . .

fInterruption by Shri Sitaram Kesri)

SHRI KRISHAN KANT: Mr. Kesri might be having money to spend on a car or on pertrol.

MR. CHAIRMAN : Mr. Kesri, please sit down.

SHRI KRISHAN KANT: 1 asked him whether the decision taken was a Cabinet decision or not. Then I asked whether he was having an integrated policy on the whole thing or not and, if an integrated view was taken of use of cars, manufacture of cars, giving of loans for the purchase of cars, whether they have taken any decision in the Fifth Plan on this.

MR. CHAIRMAN: Now, Mr. Krishan Kant, you have put your question. Please Bit down now.

SHRI SARDAR AMJAD ALI: Sir, I am on a point of order. May I submit very humbly that I as a Member of ibis hon. House do equally share the right which is being shared by some other Member? I must say that this right is not denied to me but when such a right is being given to some hon. Member certain very irrelevant questions are being put in connection with this

SHRI KRISHAN KANT: It is not for hirn to say...

MR. CHAIRMAN : Will you please put the question ?

SHRI. KRISHAN KANT: I asked him whether the decision has been taken in the Cabinet. You have put excise duty of Re. 1/on petrol so as to reduce consumption. Eighty per cent of the proceeds of this duty is going to come from the Covernment coffers because 80 per cent of the fleet is in the Government sector and public sector. Seventyfive to eighty per cent of the vehicles are being used at Government cost which means you are taking money from one side and giving it to the other side. How is this going to serve the economy?

MR. CHAIRMAN: That is all right; now you sit down.

SHRI D. K. BOROOAH: That is not the purpose of this excise. As I said earlier—and I would repeat it again—the purpose was to reduce consumption of petrol and we hope that we are going to succeed in that.

SHRI KRISHAN KANT: Reduction by whom?

SHRI D. K. BOROOAH: Does not matter by whom. The purpose is to see that the total consumption of petrol is reduced and that which is made available used for naphtha.

The other question raised by Mr. Krishan Kant relates to the consequential measures for the implementation of this scheme. All the problems he has posed

are certainly relevant and as I said earlier my Ministry and the Finance Ministry are looking into them. If the petrol consumption is reduced there is no point in increasing the number of cars. If petrol is not available there is no point in going in for more cars.

SHRI BHUPESH GUPTA: The -mull car project should stop.

SHRI D. K. BOROOAH: Sir, I would tell Mr. Krishan Kant if only he were a little less vehement it would have been easier for us to understand these very relevant questions put by him.

SHRI THILLAI VILLALAN: 1 would like to know from the hon. Minister if the purpose of increasing the price of petrol is only to reduce consumption of petrol and if that is so I want to know whether the Government is considering fixing a specific quota or quantity of petrol which shall be available at the old rate and any purchases above this shall be at the higher rate. Is the Government considering such a step for reducing the consumption of petrol?

SHRI D. K. BOROOAH: Sir, this question was considered at a meeting ol' the State Chief Secretaries and they thought that either there should be clear-cut rationing or a price hike and any other via media remedy would be only creating complications and the burden of administrative difficulties would be too much.

SHRI MAHAVIR TYAGI: I want to know why the Government resorted to a levy of excise duty by means of an ordinance when Parliament had already been summoned. Once the summons are issuet Parliament is deemed to be in session and such levy by ordinance should not have been resorted to. I want to know whi this was done like this when Parliamen has already been summoned.

SHRI D. K. BOROOAH: It was a ven urgent matter and secondly I am sun that whatever has been done has been doni in accordance with the laws of the land

SHRI MAHAVIR TYAGI: No.

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SHRI D. K. BOROOAH: That can be tested when the ordinance comes before the House.

SHRI MAHAVIR TYAGI: The convention is that an ordinance should not be issued when Parliament has already been summoned.

SHRI D. K. BOROOAH: That can be soiled out when the ordinance conies before the House. The hon. Member has got the right to criticise it and if necessary to reject it.

SHRI HHUPESH GUPTA: In view of the oil crisis 1 want to ask the Government whelher the Government is now considering the advisability of nationalising oil and also putting a slop to the so-called small car project in order to reduce consumption by the affluent people. And top most priority should be given to public transport.

SHRI D. K. BOROOAH: Sir. there is no proposal for nationalising oil refineries al present.

SHRI BHUPF.SH GUPTA: Sir, on a point of order. What about the small car project?

SHRI D. K. BOROOAH: I shall come to that. I cannot answer all the questions simultaneously. So far as the small car project is concerned it should be referred io the appropriate Ministry.

MR. CHAIRMAN: Question Hour is over.

# WRIITEN ANSWERS TO QUESTIONS

# Vacant seats In Rajya Sabha

\*2. SHRJ MAHAVIR TYAGI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

Ca) the number of seats in Rajya Sabha I that fell vacant since April, 1970;

fb) the dates on which each seat fell vacant:

Ouestions

- (c) the dates on which bye-elections for these scats were held; and
- (d) the number of seats which have not yet been filled up and the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) 27.

- (b) and (c) A statement containing the requisite information is attached. [See Appendix LXXXVI, Annexure No. I].
- (d) One seat from the State of Uttar Pradesh has not yet been filled. A programme for holding the bye-election on 8th December, 1973, has, however, been approved by the Election Commission.

As regards the reason for delay, it may be mentioned that a programme was approved by the Election Commission earlier for holding the poll on the 11th May, 1973. Subsequently, a representation vas received from Shri Madhav Ki. Tripathi. Member, Uttar Pradesh Legislative Assembly and the Leader of the Bharatiya Jana Sangh requested the Commission that due to that party's annual session at Auyodhya, on 1lth, 12th and 13th May, 1973, the Commission might postpone the proposed poll for the byeelection. The Commission acceded fo the request and as a result the Poll had to be postponed for want of a date suitable to all concerned.

:"3[Tnui\f erred to the 22nd November 1973].

## ESSO's proposal for equity participation

\*4. SHRI SHYAM LAL GUPTA: SHRI SITARAM KESRI: SHRI SANDA NARAYANAPPA: SHRI N. R. CHOUDHURY: SHRI K. B. CHETTRI: SHRI SARDAR AMJAD ALI: SHRI HARESH DEO MALAVIYA: